Minimum qualification for teachers

1988. PROF. M.V. RAJEEV GOWDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the minimum qualification for appointment of school teachers as authorised by the Centre, State-wise and educational level-wise (pre-primary, primary, upper primary, secondary and higher secondary);
- (b) average salary of teachers, management-wise, State-wise and educational levelwise (pre-primary, primary, upper primary, secondary and higher secondary) as per the most recent data available; and
- (c) pupil-teacher ratio, management-wise, State-wise and educational level-wise (pre-primary, primary, upper primary, secondary and higher secondary) as per the most recent data available?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) As per Section 23(1) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the National Council for Teacher Education (NCTE) has been notified as an academic authority to lay down minimum qualifications for appointment as a teacher. For a person to be eligible for appointment as a teacher in schools, the NCTE has notified the minimum qualifications *vide* notification dated 25th August, 2010 as amended from time to time and the NCTE (Determination of Minimum Qualifications for Persons to be recruited as Education Teachers in Pre-primary, Upper Primary, Secondary, Senior Secondary or Intermediate Schools or Colleges) Regulations, 2014. The details are at link: https://ncte.gov.in/Website/MinimumQualifications.aspx.

- (b) Education is in the concurrent list of the Constitution. Hence, the recruitment, service conditions and deployment of teachers come under the purview of the concerned State/Union Territory (UT) Government.
- (c) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 in its Schedule lays down Pupil-Teacher Ratio (PTR) for both primary and upper primary schools which is 30:1 and 35:1 respectively. As per the framework of erstwhile scheme Rashtriya Madhyamik Shiksha Abhiyan (RMSA)- now subsumed under Samagra Shiksha, PTR at secondary level should be 30:1. As. per the Unified District Information System for Education (UDISE) 2017-18 (provisional), the PTR at national level for primary schools is 23:1, for upper primary schools is 25:1, for Secondary level is 26:1 and for Higher Secondary level is 35:1. State-wise and education level-wise PTR is given in the Statement.

Statement State-wise and education level-wise PTR in the Country

State/UT	Pupil - Teacher Ratio (All Schools): 2017-18						
	Primary	Upper Primary	Elementary	Secondary	Higher Secondary		
1	2	3	4	5	6		
Andaman and Nicobar Islands	10	9	9	13	16		
Andhra Pradesh	22	17	21	26	38		
Arunachal Pradesh	11	13	12	17	23		
Assam	20	13	17	17	22		
Bihar	38	39	39	52	60		
Chandigarh	16	18	18	26	26		
Chhattisgarh	20	22	21	24	32		
Dadra and Nagar Havel	i 21	27	25	27	27		
Daman and Diu	29	18	23	20	26		
Delhi	35	31	34	30	28		
Goa	18	10	17	24	20		
Gujarat	21	28	27	27	33		
Haryana	23	19	21	25	26		
Himachal Pradesh	12	8	11	13	17		
Jammu and Kashmir	10	11	11	15	23		
Jharkhand	25	33	30	49	65		
Karnataka	16	27	24	26	30		
Kerala	17	19	18	22	24		
Lakshadweep	10	11	11	12	10		
Madhya Pradesh	21	22	22	27	41		
Maharashtra	23	28	26	31	37		
Manipur	8	10	9	16	20		
Meghalaya	21	13	18	14	21		

Written Answers to		[5 December, 2019]		Unstarred Questions	
1	2	3	4	5	6
Mizoram	12	11	11	9	13
Nagaland	7	9	8	13	23
Odisha	17	22	20	25	38
Puducherry	13	12	13	18	21
Punjab	20	13	17	19	22
Rajasthan	20	20	20	23	29
Sikkim	4	7	6	10	15
Tamil Nadu	18	18	18	19	25
Telangana	19	17	18	27	44
Tripura	10	11	10	17	21
Uttar Pradesh	31	29	30	42	68
Uttarakhand	15	16	15	17	26
West Bengal	18	24	19	31	45
Total	23	25	24	26	35

Source: UDISE 2017-18 (Provisional).

Devolution of funds to States with respect to education sector

1989. DR. SANTANU SEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that spending on education has gone down during the last five years, if so, the details of the last five years;
- (b) the devolution of funds to States under the Fourteenth Finance Commission for education; and
 - (c) the amount of money spent and the State-wise details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) No, Sir.

(b) and (c) The Fourteenth Finance Commission did not provide any specific funds for education sector, however, Fourteenth Finance Commission has devolved more funds for State Governments giving flexibility to State Governments.